

विधि, न्याय और कम्पनी कार्य मंत्री (श्री शान्ति भूषण): मास्कों से रुकी नेताओं के साथ विचार विमर्श हुआ था। ये विचार विमर्श मुख्य रूप से संयुक्त राष्ट्र समूची कानून सम्मेलन में भारतीय और सोवियत संघ के प्रतिनिधि मण्डलों के बीच सहयोग की वाछनीयता तथा भारत-सोवियत मैत्री को कायम रखने की आवश्यकता के सम्बन्ध में थे।

**Proposal to divert Route of Utkal Express and Kalinga Express**

1986. SHRI P. K. DEO: Will the Minister of RAILWAYS be pleased to state.

(a) whether there is any proposal to divert either the Utkal Express or the Kalinga Express from Bilaspur via Raipur and Vizianagram to Puri;

(b) whether both these express trains go by the same route i.e., Bilaspur-Kharagpur and Puri and touch only five districts of Orissa, i.e. Sambalpur, Sundargarh, Balasore, Cuttack and Puri; and

(c) whether the proposed route via Raipur and Vizianagram touch Bolangir, Kalahandi, Phulbani, Koraput and Ganjam?

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):** (a) No.

(b) Yes. However, 77/78 Utkal Express runs on 4 days in a week and 143/144 Kalinga Express runs on one day in a week.

(c) Does not arise

भागलपुर मंदारहिल रेलवे लाइन का जागतारा तक विस्तार किया जाना

1987. डा० राजकी सिंह: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भूतपूर्व रेल मंत्री (श्री ललित नारायण मिश्र) ने भागलपुर—मंदार हिल रेलवे लाइन का दुमका होते हुए जागतारा तक विस्तार करने का आश्वासन दिया था; और

(ख) क्या सरकार इस आश्वासन को पूरा करने के प्रश्न पर विचार करेगी और यदि हाँ, तो इस बारे में रेल मंत्रालय द्वारा क्या कार्यवाही करने का प्रस्ताव है?

रेल मंत्री (प्रो० मधु दंडवते): (क) ऐसा कोई वचन दिया गया था रेल मंत्रालय को इसकी जानकारी नहीं है।

(ख) भागलपुर-मंदार हिल लाइन का वैदनाथ घाट (वेबघर) तक विस्तार के लिए एक प्रारम्भिक इंजीनियरी एंव यातायात सर्वेक्षण इस वर्ष के बजट में शामिल कर लिया गया है।

**Corruption in Sindri Modernisation Project**

1988. SHRI A. K. ROY. Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is in the knowledge of the Ministry that deep-rooted rampant corruption perpetuated by the private contractors in collusion with corrupt officers of Sindri Modernisation Project has been causing colossal loss of public money; and

(b) if so, action taken by the Government in this regard?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):** (a) and (b). Two complaints of minor nature have been received against the employees and contractors of Sindri Modernisation Project. One of these